

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 14.09.2018 (Friday)

Court – II

After rising of the Chairperson's Court or at 2:00 PM, whichever is earlier.

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Mr. Balvinder Singh, Hon'ble Member (Technical).

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 317 of 2018	Chafin Financial Consultants Pvt. Ltd. & Ors. Vs. The Registrar of Companies	Kumar Anurag Singh	

For Admission (After Notice)

2.	Comp. App. (AT) No. 44 of 2018	SumanDhir& Ors. Vs. Gyan Ganga Educational Institute Pvt. Ltd. & Ors.	Dheeraj Kumar Garg Harshavardhan Topre VatsalaKak	JeeveshNagrath Hitesh Sachar Anju Jain
3.	Comp. App. (AT) No. 61 of 2018	V. Stalin Vs. Chandra Royal Inn Pvt. Ltd.	R. Rajesh K. S. Mahadevan	K. Moorthi RajendraBeniwal
4.	Comp. App. (AT) No. 70 of 2018	State Bank of India &Anr. Vs. KamleshKalidas Shah &Ors.	Sanjay Kapur Shubhra Kapur	Bandana S. Bhandari
5.	Comp. App. (AT) No. 195 of 2018	Gulab Singh Tanwar&Anr. Vs. Registrar Of Companies	Aditya Dhar	

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13/9/2018

By Order

Joint Registrar

13/9/18